

Annexure-6

| Name of the Corporate Debtor : Kanoovi Foods Pvt. Ltd. | | | | Date of Commencement of CIRP : 08/08/2020 | | | | | | | List of Creditors as on : 03/09/2020 | | | |
|---|---|------------------|--------------------|--|----------------|----------------------------|-----------------|-------------------------|---------------------------|-----------------------------|---|-------------------------------|-------------------------------------|-----------------|
| List of operational creditors (Employees) | | | | | | | | | | | | | | |
| (Amount in Rs.) | | | | | | | | | | | | | | |
| Sr. No. | Name of Authorised representative, if any | Name of Employee | Identification No. | Details of Claims Received | | Details of Claims Admitted | | | | Amount of Contingent Claims | Amount of any Mutual Dues, that may be set-off | Amount of Claims Not Admitted | Amount of Claims Under Verification | Remarks, if Any |
| | | | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of claim | Whether Related Party ? | % of voting Shares In CoC | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | TOTAL | | | | 0 | 0 | | | | 0 | 0 | 0 | 0 | |